

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 31(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Shri.S.K MOHAPATRA  
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY: Anil Goyal & Ors.

V/s.

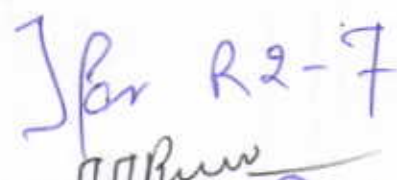
M/s.Kalyan Polypacks Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. KRISHNENDU DATTA, ADV		} COUNSEL FOR THE PETITIONERS	
2.	MR. YASH MISHRA, ADV			
3.	MR. SONAM SHARMA, ADV			
4.	MR. SRISHTY KAUL, ADV			
5.	MR. SHANTANU, ADV			

Order

- ① MR. DUSYANT K. MAHANT  
List on 13.9.2016.
- ② MR. NEERAJ SHARMA

per R2-7  
  
CHIEF JUSTICE M.M. KUMAR  
(PRESIDENT)

  
(S.K. MOHAPATRA)  
MEMBER (T)

23<sup>rd</sup> August, 2016  
(P.K. Sud)